

आयकर अपीलीय अधिकरण : लखनऊ न्यायपीठ : लखनऊ

दिनांक-28/07/2025 से दिनांक-31/07/2025 की अवधि का न्यायपीठ का गठन ।

अवधि	न्यायपीठ	पीठ गठन
28.07.2025 से 31.07.2025	न्यायपीठ (B)	श्री कुल भारत, उपाध्यक्ष महोदय एवं श्री अनादि नाथ मिश्र, लेखा सदस्य महोदय
28.07.2025 से 31.07.2025	न्यायपीठ (A)	श्री सुधांशु श्रीवास्तव, न्यायिक सदस्य महोदय एवं श्री निखिल चौधरी, लेखा सदस्य महोदय
28.07.2025 से 31.07.2025	न्यायपीठ (SMC)	रद्द (CANCELLED)

नोट (i): The Part Heard matters fixed during the above period will be heard by respective benches.

(ii) उपरोक्त अवधि में न्यायपीठ Hybrid माध्यम (through Cisco Webex) से कार्य करेगी जिसका Meeting No. 2642 078 5626 एवं Meeting password:-12345 है।

आदेश द्वारा

**माननीय उपाध्यक्ष महोदय
(लखनऊ क्षेत्र)**

दिनांक:- 23-07-2025


सहायक रजिस्ट्रार

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF B BENCH FOR 28-JULY-2025 (MONDAY)**

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 90/LKW/2022	2002-03	[A] KHANDELWAL SOYA INDUSTRIES LIMITED	
2	IT(SS)A 91/LKW/2022	F.Y.2003-04	[A] KHANDELWAL SOYA INDUSTRIES LIMITED	
3	IT(SS)A 92/LKW/2022	F.Y. 2004-05	[A] KHANDELWAL SOYA INDUSTRIES LIMITED	
4	ITA 93/LKW/2022	F.Y.2005-06	[A] KHANDELWAL SOYA INDUSTRIES LIMITED	
5	ITA 745/LKW/2017	2011-12	[A] M/S U.P.STATE BRIDGE CORPORATION LTD. (OLD APPEAL)	
6	ITA 746/LKW/2017	2013-14	[A] M/S U.P STATE BRIDGE CORPORATION LTD. (OLD APPEAL)	
7	ITA 747/LKW/2017	2013-14	[A] M/S U.P STATE BRIDGE CORPORATION LTD. (OLD APPEAL)	
8	ITA 602/LKW/2019	2011-12	[A] M/S U.P.STATE BRIDGE CORPORATION LTD.	
9	ITA 603/LKW/2019	2012-13	[A] M/S U.P.STATE BRIDGE CORPORATION LTD.	
10	ITA 604/LKW/2019	2013-14	[A] M/S U.P.STATE BRIDGE CORPORATION LTD.	
11	ITA 605/LKW/2019	2014-15	[A] M/S U.P.STATE BRIDGE CORPORATION LTD.	
12	ITA 606/LKW/2019	2015-16	[A] M/S U.P.STATE BRIDGE CORPORATION LTD.	
13	ITA 607/LKW/2019	2016-17	[A] M/S U.P.STATE BRIDGE CORPORATION LTD.	
14	ITA 260/LKW/2020	2009-10	[D] M/S U.P. STATE BRIDGE CORPORATION LTD.	
15	ITA 425/LKW/2023	2018-19	[D] UP STATE BRIDGE CORPORATION LIMITED	
16	ITA 5/LKW/2024	2017-18	[D] UP STATE BRIDGE CORPORATION LIMITED	
17	ITA 6/LKW/2024	2020-21	[D] UP STATE BRIDGE CORPORATION LIMITED	
18	ITA 38/LKW/2024	2018-19	[A] UP STATE BRIDGE CORPORATION LIMITED	
19	ITA 65/LKW/2024	2017-2018	[A] U.P.STATE BRIDGE CORPORATION LTD. (E-FILED.)	
20	ITA 66/LKW/2024	2009-10	[D] UP STATE BRIDGE CORPORATION LIMITED (E-FILED.)	
21	ITA 67/LKW/2024	2010 11	[D] UP STATE BRIDGE CORPORATION LIMITED (E-FILED.)	
22	ITA 68/LKW/2024	2021-22	[D] UP STATE BRIDGE CORPORATION LIMITED	
23	ITA 71/LKW/2024	2020-21	[A] UP STATE BRIDGE CORPORATION LIMITED (E-FILED.)	
24	ITA 125/LKW/2024	2009-2010	[A] U.P.STATE BRIDGE CORPORATION LTD. (E-FILED.)	
25	ITA 126/LKW/2024	2010-2011	[A] U.P.STATE BRIDGE CORPORATION LTD. (E-FILED.)	

CAUSE LIST OF B BENCH FOR 28-JULY-2025 (MONDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 130/LKW/2024	2021-2022	[A] UP STATE BRIDGE CORPORATION LIMITED	
27	ITA 280/LKW/2024	2020-2021	[A] U.P.STATE BRIDGE CORPORATION LTD. (E-FILED.)	
28	MA 50/LKW/2019	2011-12	[D] M/S U.P.STATE BRIDGE CORPORATION LTD.	
29	MA 51/LKW/2019	2012-13	[D] M/S U.P.STATE BRIDGE CORPORATION LTD.	
30	MA 52/LKW/2019	2013-14	[D] M/S U.P.STATE BRIDGE CORPORATION LTD.	
31	MA 53/LKW/2019	2014-15	[D] M/S U.P.STATE BRIDGE CORPORATION LTD.	
32	MA 54/LKW/2019	2015-16	[D] M/S U.P.STATE BRIDGE CORPORATION LTD.	
33	MA 55/LKW/2019	2016-17	[D] M/S U.P.STATE BRIDGE CORPORATION LTD.	


Assistant Registrar
24-Jul-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF A BENCH FOR 28-JULY-2025 (MONDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 170/LKW/2019	2013-14	[A] ALLAHABAD BANK U. P. GRAMIN BANK	
2	ITA 641/LKW/2016	2007-08	[A] GRAMIN BANK OF ARYAVART	
3	ITA 642/LKW/2016	2012-13	[A] GRAMIN BANK OF ARYAVART	
4	ITA 117/LKW/2021	2010-11	[A] ARYAVART BANK SUCCESSOR OF TRIVENI KSHETRIYA GRAMIN BANK	
5	ITA 59/LKW/2023	2013-14	[A] ARYAVART BANK (SUCCESSOR TO ERSTWHILE ARYAVART GRAMIN BANK)	
6	ITA 84/LKW/2023	2018-19	[A] ARYAVART BANK(SUCCESSOR TO ERSTWHILE GRAMIN BANK OF ARYAVART)	
7	ITA 85/LKW/2023	2019-20	[A] ARYAVART BANK	
8	ITA 124/LKW/2023	2013-14	[A] ARYAVART BANK	
9	ITA 306/LKW/2023	2010-11	[A] ARYAVART BANK (SUCCESSOR TO ERSTWHILE LUCKNOW KSHETRIYA GRAMIN BANK)	
10	ITA 658/LKW/2024	2010-11	[A] ARYAVART BANK (SUCCESSOR TO ERSTWHILE ALLAHABAD UP GRAMIN BANK)	
11	ITA 800/LKW/2024	2012-13	[A] ARYAVART BANK	
12	ITA 372/LKW/2024	2020-21	[D] ARYAVART BANK	
13	ITA 13/LKW/2017	2004-05	[A] COMMERCIAL BODY BUILDERS	
14	ITA 17/LKW/2017	2004-05	[A] COMMERCIAL INSTALMENTS	
15	ITA 18/LKW/2017	2005-06	[A] COMMERCIAL INSTALMENTS	
16	ITA 19/LKW/2017	2007-08	[A] COMMERCIAL AUTO CENTRE	
17	ITA 779/LKW/2017	2006-07	[D] COMMERCIAL AUTOMOBILES PVT. LTD.	
18	ITA 115/LKW/2024	2016-17	[A] ASHUTOSH KUMAR VERMA	
19	ITA 288/LKW/2024	2017	[D] UTTAR PRADESH WATER SUPPLY AND SANITATION MISSION (E-FILED.)	
20	ITA 360/LKW/2024	2017-18	[A] UTTAR PRADESH WATER SUPPLY AND SANITATION MISSION	



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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS,
FOR 28-JULY-2025 (MONDAY)**

**BEFORE SHRI KUL BHARAT, VICE PRESIDENT
AND SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	263	LKW	2020	2014-15	[D] M/S BANU YUVRAJ SINGH SEWA SANASTHAN	A		


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF B BENCH FOR 29-JULY-2025 (TUESDAY)**

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 373/LKW/2017	2008-09	[A] M/S BAJRANG LAL JINDAL	
2	ITA 408/LKW/2023	2017-18	[A] AL-MARZIA AGRO FOODS	
3	ITA 409/LKW/2023	2018-19	[A] AL-MARZIA AGRO FOODS	
4	ITA 410/LKW/2023	2018-19	[A] AL-MARZIA AGRO FOODS	
5	SA 4/LKW/2024	2017-18	[A] AL-MARZIA AGRO FOODS	
6	SA 5/LKW/2024	2018-10	[A] AL-MARZIA AGRO FOODS	
7	ITA 411/LKW/2023	2018-10	[A] AL-MARZIA AGRO FOODS	
8	ITA 440/LKW/2023	2018-19	[D] AL-MARZIA AGRO FOODS	
9	ITA 441/LKW/2023	2018-19	[D] AL-MARZIA AGRO FODDS	
10	ITA 443/LKW/2023	2017-18	[D] AL-MARZIA AGRO FOODS	
11	ITA 442/LKW/2023	2018-19	[D] AL-MARZIA AGRO FOODS	
12	IT(IT)A 10/LKW/2024	2021-22	[A] OMAR MOHAMMAD SIDDIQUI	
13	ITA 11/LKW/2024	2007-08	[D] U P HANDICRAFTS DEVELOPMENT AND MARKETING CORPORATION LIMITED	
14	ITA 86/LKW/2024	2012-13	[A] KASHI NATH SETH SARRAF PRIVATE LIMITED (E-FILED.)	
15	ITA 88/LKW/2024	2017-18	[A] KASHI NATH SETH SARRAF PRIVATE LIMITED (E-FILED.)	
16	ITA 692/LKW/2024	2017-18	[A] UP STATE FOOD & ESSENTIAL COMMODITIES CORPN LTD	
17	ITA 50/LKW/2025	2017-18	[D] SAHARA CITY HOMES BHOPAL	
18	ITA 81/LKW/2025	2017-18	[A] RAJENDRA KUMAR LAXMI DEVI	


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24-Jul-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF A BENCH FOR 29-JULY-2025 (TUESDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 36/LKW/2020	2014-15	[D] SMT. NAUSHEEN RAZIA	
2	ITA 227/LKW/2023	AY 2015-16	[A] SATYA KUMAR DARBARI	
3	ITA 399/LKW/2023	2017-18	[A] ARVIND SINGH	
4	ITA 407/LKW/2023	2017-18	[D] PRABHAKAR KUMAR	
5	CO 13/LKW/2024	2017-18	[A] PRABHAKAR KUMAR	
6	ITA 415/LKW/2023	2014-15	[A] ARUN KUMAR MAURYA	
7	ITA 396/LKW/2024	2017-18	[D] NITIN DWAROOP AGARWAL (E.F.)	
8	ITA 552/LKW/2024	2015-16	[A] SUJAY UDAY DESAI	
9	ITA 557/LKW/2024	2021-22	[D] RAKESH KUMAR PANDEY	
10	CO 27/LKW/2024	2021-22	[D] RAKESH KUMAR PANDEY	
11	ITA 608/LKW/2024	2020-21	[D] RAKESH KUMAR PANDEY	
12	CO 28/LKW/2024	2020-21	[D] RAKESH KUMAR PANDEY	
13	ITA 633/LKW/2024	2018-19	[A] G.S.EXPRESS PVT.LTD	
14	ITA 634/LKW/2024	2018-19	[A] G.S.EXPRESS PVT.LTD.	
15	ITA 638/LKW/2024	2022-23	[A] ARIF INDUSTRIES PVT.LTD.	
16	ITA 69/LKW/2025	2017-18	[A] ASHOK KUMAR MITTAL	
17	ITA 70/LKW/2025	2017-18	[A] MAHESH KUMAR AGARWAL	
18	ITA 71/LKW/2025	2013-14	[A] M/S JUPITER TRADELINKS PRIVATE LIMITED	
19	ITA 73/LKW/2025	2011-12	[A] SWAPNIL JUNEJA	
20	ITA 76/LKW/2025	2016-17	[A] MOHAMMED JUNED SIDDIQUI	
21	ITA 190/LKW/2025	2016-17	[A] TRIGAT LIFE SCIENCES PRIVATE LIMITED	
22	ITA 193/LKW/2025	2017-18	[A] SHIKSHA SAMITI JANTA VIDYALAYA	
23	ITA 206/LKW/2025	2012-13	[D] M/S GRISHMA REALTORS PRIVATE LIMITED	
24	ITA 219/LKW/2025	2012-13	[D] HARSAHAIMAL SHIAMLAL JEWELLERS PRIVATE LIMITED	
25	ITA 603/LKW/2015	2011-12	[D] M/S JAGRAN PRAKASHAN LTD.	
26	ITA 604/LKW/2015	2012-13	[D] M/S JAGRAN PRAKASHAN LTD.	

CAUSE LIST OF A BENCH FOR 29-JULY-2025 (TUESDAY)**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
27	ITA 434/LKW/2024	2015-16	[A] VIKAS JAIN	


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24-Jul-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS
FOR 29-JULY-2025 (TUESDAY)**

BEFORE **SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**

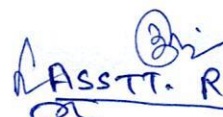
PART HEARD MATTERS						
Srl	Appeal Number			Assmt. Year	Assessee	Bench Remarks
1	ITA	159	LKW	2022	2020-21 [A] M/S HARIOM ENTERPRISE	SMC
2	ITA	194	LKW	2025	2010-11 [A] RAJEEV SINGH	SMC

CLARIFICATION MATTERS						
Srl	Appeal Number			Assmt. Year	Assessee	Bench Remarks
1	ITA	175	LKW	2022	2019-20 [A] M/S PRAMOD TELECOM PVT. LTD.	SMC
2	ITA	79	LKW	2023	2020-21 [A] M/S. JM MANPOWER & SECURITY PVT. LTD	SMC

BEFORE **SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**
AND **SHRI NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

SPECIAL CONSTITUTION MATTERS						
Srl	Appeal Number			Assmt. Year	Assessee	Bench Remarks
1	CO	14	LKW	2023	2016-17 [A] M/S TRIMURTI FRAGRANCES PVT. LTD	B
2	IT(SS)A	212	LKW	2022	2016-17 [D] M/S TRIMURTI FRAGRANCES PVT. LTD	B

PART HEARD MATTERS						
Srl	Appeal Number			Assmt. Year	Assessee	Bench Remarks
1	ITA	86	LKW	2023	2018-19 [A] UMESH KUMAR NEMANI	A
2	ITA	133	LKW	2023	2018-19 [A] M/S BEEAARR AUTOWHEELS INDIA PVT. LTD.	A
3	ITA	134	LKW	2023	2019-20 [A] M/S BEEAARR AUTOWHEELS INDIA PVT. LTD.	A
4	ITA	181	LKW	2024	2017-18 [A] ROHILKHAND EDUCATIONAL CHARITABLE TRUST (E-FILED.)	B E-filed.
5	ITA	182	LKW	2024	2018-19 [A] ROHILKHAND EDUCATIONAL CHARITABLE TRUST (E-FILED.)	B E-filed.
6	ITA	241	LKW	2013	200607 [D] M/S. F.I.BUIDERS PVT.LTD. (OLD APPEAL)	B OLD APPEAL


ASSTT. REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS
FOR 29-JULY-2025 (TUESDAY)**

BEFORE **SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	251	LKW	2025	2017-2018	[A] SANGEETA YADAV	SMC

BEFORE **SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**
AND **SHRI SUBHASH MALGURIA, JUDICIAL MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	BMA	485	LKW	2024	2019-20	[D] DEEPAK MANSUKHLAL KOTHARI	A
2	BMA	486	LKW	2024	2019-20	[D] DEEPAK MANSUKHLAL KOTHARI	A
3	CO	24	LKW	2024	2020-21	[A] RAHMAN INDUSTRIES LIMITED	A
4	ITA	155	LKW	2024	2018-19	[A] TARDIGRADE HEALTHTECH PRIVATE LIMITED (E-FILED.)	A E-filed.
5	ITA	381	LKW	2020	2017-18	[A] SHRI KAMLESH GUPTA	A
6	ITA	398	LKW	2024	2020-21	[D] RAHMAN INDUSTRIES LIMITED (E.F.)	A E.F.
7	ITA	448	LKW	2020	2017-18	[D] SHRI KAMLESH GUPTA	A


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF B BENCH FOR 30-JULY-2025 (WEDNESDAY)**

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 1/LKW/2024	2018-19	[A] M/S U.P AWAS EVAM VIKAS PARISHAD	
2	SA 13/LKW/2024	2021-22	[A] M/S U.P.AWAS EVAM VIKAS PARISHAD	
3	ITA 158/LKW/2023	2018-19	[A] M/S U.P AWAS EVAM VIKAS PARISHAD	
4	ITA 323/LKW/2024	2021-22	[A] M/S U.P.AWAS EVAM VIKAS PARISHAD	
5	IT(SS)A 44/LKW/2020	2011-12	[A] SHRI DIWAKAR SINGH	
6	IT(SS)A 45/LKW/2020	2012-13	[A] SHRI DIWAKAR SINGH	
7	IT(SS)A 46/LKW/2020	2013-14	[A] SHRI DIWAKAR SINGH	
8	IT(SS)A 47/LKW/2020	2014-15	[A] SHRI DIWAKAR SINGH	
9	IT(SS)A 48/LKW/2020	2015-16	[A] SHRI DIWAKAR SINGH	
10	IT(SS)A 49/LKW/2020	2016-17	[A] SHRI DIWAKAR SINGH	
11	IT(SS)A 50/LKW/2020	2017-18	[A] SHRI DIWAKAR SINGH	
12	IT(SS)A 110/LKW/2020	2014-15	[D] SHRI DIWAKAR SINGH	
13	IT(SS)A 111/LKW/2020	2015-16	[D] SHRI DIWAKAR SINGH	
14	IT(SS)A 112/LKW/2020	2016-17	[D] SHRI DIWAKAR SINGH	
15	IT(SS)A 113/LKW/2020	2017-18	[D] SHRI DIWAKAR SINGH	
16	IT(SS)A 51/LKW/2020	2015-16	[A] SHRI NARENDRA BAHADUR SINGH	
17	IT(SS)A 52/LKW/2020	2016-17	[A] SHRI NARENDRA BAHADUR SINGH	
18	ITA 53/LKW/2020	2017-18	[A] SHRI NARENDRA BAHADUR SINGH	
19	ITA 100/LKW/2022	2017-18	[A] SUBHASH JAISWAL ASSOCIATES	
20	ITA 58/LKW/2024	2018-19	[D] BARAPUR GRAMODYOG VIKAS SAMITI	
21	ITA 680/LKW/2024	2014-15	[A] HAFIZ MUHAMMAD SAGEER QURESHI	
22	ITA 31/LKW/2023	2013-14	[D] SHRISANJAY KAUMAR AGARWAL	

ASSTT. REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF A BENCH FOR 30-JULY-2025 (WEDNESDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 123/LKW/2016	2011-12	[A] U.P CIVIL SECRETARIAT PRIMARY CO-OPERATIVE BANK (OLD APPEAL)	
2	ITA 214/LKW/2017	2008-09	[A] U.P CIVIL SECRETARIAT PRIMARY COOPERATIVE BANK LIMITED (OLD APPEAL)	
3	ITA 215/LKW/2017	2009-10	[A] U.P CIVIL SECRETARIAT PRIMARY COOPERATIVE BANK LIMITED (OLD APPEAL)	
4	ITA 534/LKW/2018	2013-14	[D] M/S. SMT. SAROJ SINGH SHIKSHAN SANSTHAN	
5	ITA 117/LKW/2020	2016-17	[D] M/S. INDIAN INSTITUTE OF CARPET TECHNOLOGY	
6	ITA 215/LKW/2022	F.Y.2017-18	[A] M/S LALA PUSHOTTAM DAS JEWELLERS PVT. LTD.	
7	ITA 4/LKW/2023	2017-18	[D] M/S LALA PURSHOTTAM DAS JEWELLERS PVT.LTD.	
8	ITA 162/LKW/2023	2014-15	[D] SHRI ABHISHEK AGARWAL	
9	ITA 163/LKW/2023	2015-16	[D] ABHISHEK AGRAWAL	
10	ITA 358/LKW/2023	2017-18	[A] SYED MOHD QADIR ALI	
11	ITA 382/LKW/2023	2017-18	[A] BADRI PRASAD VISHWA NATH JEWELS (E-FILED.)	
12	ITA 216/LKW/2025	2017-18	[A] M/S. DNA MEDIA PVT. LTD.	
13	ITA 218/LKW/2025	2017-18	[A] RANDHEER SINGH	
14	IT(IT)A 217/LKW/2025	2019-20	[A] MOHAMMED NASHRUDDIN	
15	ITA 229/LKW/2025	N.A.	[A] UTTAR PRADESH CRICKET ASSOCIATION	
16	ITA 232/LKW/2025	2017-18	[D] KHANNA SALES (INDIA) PVT. LTD.	
17	ITA 239/LKW/2025	2017-18	[A] KALYAN KUMAR	
18	ITA 240/LKW/2025	2017-18	[A] U.P. CO-OPERATIVE CANE UNIONS FEDERATION LIMITED	
19	ITA 255/LKW/2025	2016-17	[A] SEEMA	
20	ITA 256/LKW/2025	2013-14	[A] OPG SONS PROPERTIES PVT. LTD.	
21	ITA 258/LKW/2025	2016-17	[A] SRI THAKUR JI MAHARAJ MAHAVIDYALAYA SAMITI	
22	ITA 259/LKW/2025	2017-18	[A] SRI THAKUR JI MAHARAJ MAHAVIDYALAYA SAMITI	
23	ITA 273/LKW/2025	2015	[D] AVIRAL INDUSTRIES LIMITED	
24	ITA 274/LKW/2025	2017-18	[A] SUNIL KUMAR SINHA	
25	ITA 276/LKW/2025	2025-26	[A] ABHAY CHARAN TEACHING INSTITUTE OF VEDIC EDUCATION ASSOCIATION	

CAUSE LIST OF A BENCH FOR 30-JULY-2025 (WEDNESDAY)**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 277/LKW/2025	2025-26	[A] ABHAY CHARAN TEACHING INSTITUTE OF VEDIC EDUCATION ASSOCIATION	
27	ITA 278/LKW/2025	2019-20	[A] SHOBHA YADAV	
28	ITA 279/LKW/2025	2018-19	[A] M/S. TRIVENI HANDLOOMS LIMITED	

 **Assistant Registrar**
24-Jul-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS,
FOR 30-JULY-2025 (WEDNESDAY)**

BEFORE **SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**
AND **SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

SPECIAL CONSTITUTION MATTERS									
Srl		Appeal Number				Assmt. Year	Assessee		Bench
1	ITA	75	LKW	2023	2010-11	[A] RAJESH BENARA		A	

BEFORE **SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**
AND **SHRI SUBHASH MALGURIA, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	CO	1	LKW	2020	2014-15	[A] M/S. U.P. STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	A		
2	CO	13	LKW	2017	2009-10	[A] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	A		
3	CO	14	LKW	2017	2010-11	[A] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	A		
4	CO	15	LKW	2017	2011-12	[A] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	A		
5	CO	16	LKW	2017	2011-12	[A] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	A		
6	CO	17	LKW	2017	2012-13	[A] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	A		
7	ITA	67	LKW	2016	2011-12	[A] U.P SAMAJ KALYAN NIRMAN NIGAM LIMITED (NOW KNOWN AS U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.)	A		
8	ITA	318	LKW	2018	2013-14	[A] U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPEMENT CORPORATION LTD. (ERSTWHILE : U.P SAMAJ KALYAN NIRMAN NIGAM LTD.)	A		
9	ITA	331	LKW	2017	2011-12	[A] U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPEMENT CORPORATION LTD. (ERSTWHILE : U.P SAMAJ KALYAN NIRMAN NIGAM LTD.)	A		
10	ITA	367	LKW	2017	2009-10	[D] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	A		
11	ITA	368	LKW	2017	2010-11	[D] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	A		
12	ITA	369	LKW	2017	2011-12	[D] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	A		
13	ITA	370	LKW	2017	2011-12	[D] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	A		
14	ITA	371	LKW	2017	2012-13	[D] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	A		

15	ITA	617	LKW	2019	2014-15	[D] M/S. U.P. STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	A	
16	ITA	620	LKW	2019	2014-15	[A] U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPEMENT CORPORATION LTD. (ERSTWHILE : U.P SAMAJ KALYAN NIRMAN NIGAM LTD.)	A	
17	ITA	621	LKW	2019	2015-16	[A] U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPEMENT CORPORATION LTD. (ERSTWHILE : U.P SAMAJ KALYAN NIRMAN NIGAM LTD.)	A	
18	ITA	623	LKW	2019	2015-16	[D] U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPEMENT CORPORATION LTD. (ERSTWHILE : U.P SAMAJ KALYAN NIRMAN NIGAM LTD.)	A	

 Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF B BENCH FOR 31-JULY-2025 (THURSDAY)**

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 1/LKW/2022	2014-15	[A] DHARAM VEER YADAV	
2	ITA 7/LKW/2022	2014-15	[A] DHARAM VEER YADAV	
3	ITA 577/LKW/2018	2013-14	[D] M/S.DEE CONTROL AND ELECTRIC PRIVATE LIMITED	
4	IT(SS)A 222/LKW/2019	2013-14	[A] M/S. SUBODH FINANCE BROKERS	
5	IT(SS)A 223/LKW/2019	2014-15	[A] M/S. SUBODH FINANCE BROKERS	
6	IT(SS)A 224/LKW/2019	2015-16	[A] M/S. SUBODH FINANCE BROKERS	
7	IT(SS)A 225/LKW/2019	2016-17	[A] M/S. SUBODH FINANCE BROKERS	
8	ITA 477/LKW/2017	2010-11	[D] M/S ALLAHABAD HIGH SCHOOL SOCIETY (OLD APPEAL)	
9	CO 2/LKW/2019	2010-11	[A] M/S ALLAHABAD HIGH SCHOOL SOCIETY	
10	ITA 575/LKW/2019	2015-16	[A] SHRI SWATANTRA KUMAR SHUKLA	
11	ITA 739/LKW/2019	2015-16	[A] SMT. RITU AGARWAL	
12	ITA 393/LKW/2020	2016-17	[D] M/S. PRAYAGRAJ POWER GENERATION COMPANY LTD.	
13	ITA 757/LKW/2024	2017	[D] SUNIL KUMAR	
14	ITA 260/LKW/2025	2016-17	[A] NFBC MARTS PRIVATE LIMITED	
15	ITA 261/LKW/2025	2018-19	[A] MOHD RIZWAN	
16	ITA 262/LKW/2025	2013-14	[A] AMIT KUMAR SINGH	
17	ITA 263/LKW/2025	17-18	[A] DEVENDRA PRATAP SINGH	
18	ITA 266/LKW/2025	2016-17	[D] RAMESTH DIAMONDS PRIVATE LIMITED	
19	ITA 267/LKW/2025	2012-2013	[A] DISTRICT COOPERATIVE BANK LIMITED, BARABANKI	
20	ITA 268/LKW/2025	2013-2014	[A] DISTRICT COOPERATIVE BANK LTD, BARABANKI	
21	ITA 269/LKW/2025	2015-2016	[A] DISTRICT COOPERATIVE BANK LIMITED, BARABANKI	
22	ITA 270/LKW/2025	2016-2017	[A] DISTRICT COOPERATIVE BANK LTD.	
23	ITA 271/LKW/2025	2014-2015	[A] DISTRICT COPERATIVE BANK LTD, BARABANKI	

ASSTT. REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF A BENCH FOR 31-JULY-2025 (THURSDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 688/LKW/2015	2012-13	[A] SHRI VINAY PRATAP SINGH (OLD APPEAL)	
2	ITA 639/LKW/2018	2013-14	[A] M/S. PASSION INFRADEVELOPERS PRIVATE LIMITED	
3	ITA 640/LKW/2018	2013-14	[A] M/S. PASSION INFRAPROMOTERS PRIVATE LIMITED	
4	ITA 149/LKW/2020	2016-17	[D] SHRI KAPOOR BABOO	
5	ITA 96/LKW/2021	2016-2017	[A] NAVUDAI SHIKSHAN AND JAN KALYAN SEWA SAMITI	
6	ITA 24/LKW/2024	2024-2025	[A] SHRI BARSANA DHAM GURUKULAM TRUST	
7	ITA 32/LKW/2025	AARTS8540E	[A] SHRI BARSANA DHAM GURUKULAM TRUST	
8	IT(SS)A 728/LKW/2024	2017-18	[A] ADHYATM JAIN PROP. M/S JAMBU KUMAR ADHYATAM JAIN SARAF	
9	ITA 281/LKW/2025	2016-17	[A] SMT. KUMUD YADAV	
10	ITA 282/LKW/2025	1996-97	[A] SAHARA INDIA MUTUAL BENEFIT COMPANY (SINCE MERGED WITH M/S SAHARA INDIA COMMERCIAL CORP. LIMITED)	
11	ITA 283/LKW/2025	1999-2000	[A] SAHARA INDIA MUTUAL BENEFIT COMPANY (SINCE MERGED WITH M/S SAHARA INDIA COMMERCIAL CORP. LIMITED)	
12	ITA 284/LKW/2025	2000-2001	[A] SAHARA INDIA MUTUAL BENEFIT COMPANY (SINCE MERGED WITH M/S SAHARA INDIA COMMERCIAL CORP. LIMITED)	
13	ITA 305/LKW/2025	2014-15	[D] M/S GANPATI INTERGLOBE PVT. LTD.	
14	ITA 306/LKW/2025	2014-15	[D] MOHIT ANAND	
15	ITA 307/LKW/2025	2014-15	[D] MOHIT ANAND, HUF	
16	ITA 308/LKW/2025	2021-22	[D] SHREE LAKSHMI NARAYAN SUGAR INDUSTRIES PRIVATE LIMITED	
17	CO 47/LKW/2025	2021-22	[D] SHREE LAKSHMI NARAYAN SUGAR INDUSTRIES PRIVATE LIMITED	
18	ITA 309/LKW/2025	2014-15	[D] ANKUR ANAND HUF	



Assistant Registrar
24-Jul-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF

THIRD MEMBER CASE

FOR 29-JULY-2025 (TUESDAY)

BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT

THIRD MEMBER MATTER									
Srl	Appeal Number					Assmt. Year	Assessee		Bench
1	ITA	442	LKW	2020	2017-18	[D] M/S R.C. JEWELLERS		TMC	


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